

IN THE COURT OF SH. AMITABH RAWAT,  
ADDITIONAL SESSIONS JUDGE-03  
(SHAHDARA), KARKARDOOMA COURT, DELHI

**FIR No. 59/2020**

PS- Crime Branch, Delhi (Investigated by Special Cell)

U/S. 13/16/17/18 UA (P)Act, 120B r/w 109/114/124-A/147/148/149/153A/186/  
201/212/295/302/307/341/353/395/419/420/427/435/436/452/454/468/471/34 IPC  
& Section 3 & 4 Prevention of Damage to Public Property Act,1984 and  
Section 25/27 Arms Act

**State Vs. Tahir Hussain & Others**

16.02.2021 (Proceedings through Webex).

Present : Sh. Amit Prasad, Ld. Special Public Prosecutor for State.

1) Accused Khalid Saifi produced from J/C alongwith Ld. Counsel  
Sh. Chinmay & Ms. Pravita Kashyap.

2) Accused Isharat Jahan @ Pinki produced from J/C with Ld.  
Counsel Ms. Sarwer.

3) Accused Meeran Haider produced from J/C alongwith Ld.  
Counsel Sh. Saransh Gupta.

4) Accused Tahir Hussain produced from J/C alongwith Ld. Counsel  
Sh. Rizwan.

5) Accused Gulfisha @ Gul produced from J/C with Ld. Counsel Sh.  
Sanawar.

6) Accused Shafa Ur Rehman produced from J/C alongwith Ld.  
Counsel Sh. Amit Bhalla.

7) Accused Asif Iqbal Tanha produced from J/C alongwith Ld.  
Counsel Ms. Sowjhanya Shankaran.

8) Accused Shadab Ahmed produced from J/C.

9) Accused Tasleem Ahmed produced from J/C with Ld. Counsel  
Sh. Sanawar.

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10) Accused Saleem Malik @ Munna produced from J/C with Ld. Counsel Sh. Salim Malik.

11) Accused Mohd. Saleem Khan produced from JC from Jail no.13 from Mandoli Jail with Ld. Counsel Mujib Ur Rehman.

12) Accused Athar Khan produced from Jail no.4 from Tihar Jail with Ld. Counsel Sh. Seharyar Khan.

13) Accused Safoora Zargar is on bail with Ld. Counsel Sh. Ritesh Dubey.

14) Accused Sharjeel Imam produced from Jail No.1 from Tihar Jail with Ld. Counsel Ms. Surbhi Dhar.

15) Accused Umar Khalid produced from Jail No.2 from Tihar Jail with Ld. Counsel Ms. Sanya Kumar.

16) Accused Faizan Khan on court bail with Ld. Counsel Ms. Azra Rehman.

(17) & (18) Accused Natasha Narwal and accused Devangana Kalita have been produced from Jail no.6 from Tihar Jail with Ld.

Counsels Sh. Adit S. Pujari and Ms. Tusharika Mattoo.

Ms. Neerja R. Kumar, Superintendent, Central Jail No.6, Tihar, New Delhi.

Investigating Officer(I.O)/ACP Sh. Alok Kumar with ASI Raj Bahadur Gill, Pairavi Officer from Special Cell.

The trial in the present case has been stayed by the Hon'ble High Court of Delhi.

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Ahlmad has filed a report stating that Pendrive has not been returned by accused Natasha Narwal.

Sh. Adit S. Pujari, Ld. Counsel for accused Natasha Narwal submits that he has not been able to locate the Pendrive till date and he will file a written reply in this regard.

Let same be done before next date of hearing.

Put up for further proceedings on 01.03.2021. Let all the accused persons be produced on next date of hearing through Webex.

Copy of this order be e-mailed to all the concerned Jail Superintendents for information and compliance.

(Amitabh Rawat )  
Addl. Sessions Judge-03  
Shahdara District, Karkardooma Courts,  
Dated: 16.02.2021